



GUIDELINES & INSTRUCTIONS
TEA (MARKETING) CONTROL ORDER, 2003
BUYER REGISTRATION

Applicant(s) shall apply for registration certificate to the Registering Authority through Board's online egiccs portal i.e. <http://egiccs.teaboard.gov.in/>.

The below mentioned each document should be self-attested with seal of the company:

1. Application form 'C' properly signed along with date and seal of the proprietor/partner/Director/Authorised Signatory as the case may be.
2. GST Registration Certificate along with supporting documents showing tea as one of the commodities to be dealt by the applicant.
3. Application fee to be paid through online portal.

Sd/-
Controller of Licensing
Tea Board